

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ICICI Bank Ltd
Vs
Oceanic Edibles International Ltd

MAIN PETITION NUMBER : CP/563/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/111/2021 IN CA/75/IB/2018 & CA/86/IB/2018

ORDER

Present: Ld. Counsel Shri. V Venkata Sivakumar for the Applicant.

Ld. Counsel Shri. M L Ganesh for the Respondents.

Arguments partly heard.

List the application for hearing on **12.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)